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Title: Regarding Andhra Pradesh Disha Bills i.e. Criminal Laws (AP Amendment) Bill and special court for specified offence against women and children Bill.

KUMARI GODDETI MADHAVI (ARAKU): Thank you, hon. Chairman, for giving me this opportunity. Through you, I would like to humbly request the hon. Home Minister to recommend the Andhra Pradesh Disha Bills, that is, Criminal Law (AP Amendment) Bill and Special Courts for Specified Offences against Women and Children Bill, which were unanimously passed by the Andhra Pradesh Assembly under the leadership of hon. Chief Minister, Shri Y.S. Jaganmohan Reddy Garu to the hon. President for granting of assent in the interest of security and safety of women and children in our State.

Sir, today if women in Andhra Pradesh are living without fear-credit goes to implementation of the DISHA Bill. I hope that the Union Government will strengthen our trust in this direction. Thank you.